

Central Administrative Tribunal, Principal Bench

2

Original Application No. 1965 of 1996

New Delhi, this the 5th day of September, 2000

Hon'ble Mr. Kuldip Singh, Member (J)  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Anthanese Toppo  
Sector-8, N-566,  
R.K.Puram, New Delhi-22

- Applicant

(By Advocate: None)

Versus

1. Union of India  
Through the Secretary to the Govt. of India  
Ministry of Defence,  
South Block, DHQ P.O.  
New Delhi-11

2. Jt. Secretary (Training)  
& Chief Administrative Officer,  
Ministry of Defence,  
C-III Hutmants, DHQ P.O.  
New Delhi-11

3. Secretary  
Union Public Service Commission  
Dholpur House, Shahjahan Road  
New Delhi-11

- Respondents

(By Advocate - Shri P.H. Ramchandani)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

On 1.9.2000, at the request of proxy counsel for applicant, this case was ordered to remain on Board. Today when this case was called out, none appeared for applicant. It seems that applicant is no more interested in pressing this OA, which is accordingly dismissed for default.

  
( S.A.T. Rizvi )  
Member (A)

  
( Kuldip Singh )  
Member (J)

/dkm/